सके? यह इंपोर्ट की जाती है तथा भारी रकम दूसरे देशों को दी जाती है, इसलिए यह अपने देश में बने और अपने देश में ही कारखाना खुले, इसके लिए सरकार के पास क्या कोई कार्यक्रम है या आने वाले दिनों में क्या आप इसको करने वाले हैं?

SHRI SRIKANT JENA: That is exactly what I said in reply to the earlier question. Yes, we are revamping our brown-field plants now. We are converting them into the gas-based so that productivity is more and the cost is less. We are also encouraging greenfield fertilizer plants since we are going to be in a comfortable position, as far as gas availability is concerned, by 2010-11. Therefore, priority is being given by the Government of India in the availability of gas to fertilizer plants. We will be in a better position in another one or two years in this country as far as production of urea and other fertilizers is concerned.

MR. CHAIRMAN: Q. No. 205.

SHRI TAPAN KUMAR SEN: Please, take care of the back-benchers also, Sir. Since the last question I have been raising my hand. ...*(Interruptions)*...

MR. CHAIRMAN: Every time an hon. Member raises his hand, it cannot be ...*(Interruptions)*...

SHRI B.K. HARIPRASAD: Sir, I have also been raising my hand. In Karnataka, farmers have been agitating over the fertilizer issue. Farmers are dying because of the shortage of fertilizers. Please, allow us to put some questions. ...*(Interruptions)*...

MR. CHAIRMAN: Question No. 205.

कीटनाशक के रूप में डी.डी.टी. के इस्तेमाल से स्वास्थ्य के लिए उत्पन्न खतरा

*205. **श्री राजीव प्रताप रूडी**: क्या **रसायन और उर्वरक** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि डीडीटी जैसे कीटनाशक रसायनों पर प्रतिबंध के बावजूद सरकारी विभागों में इसके प्रयोग के बहाने धड़ल्ले से लाइसेंस जारी किये जा रहे हैं;

(ख) क्या यह सच है कि किसान इनका प्रयोग अपने खेतों में कर रहे हैं, जिसके कारण ऐसे खेतों में पैदा होने वाले खाद्य पदार्थों के सेवन से कई तरह के रोग उत्पन्न हो रहे हैं; और

(ग) यदि हां तो तत्संबंधी ब्यौरा क्या है?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री श्रीकांत जेना): (क) से (ग) एक विवरण सदन के पटल पर रख दिया गया है।

विवरण

(क) पेस्टिसाइडों के उत्पादन, उपयोग, प्रतिबंध आदि से संबंधित सभी मामले कीटनाशक अधिनियम द्वारा संचालित होते हैं, जो कृषि एवं सहकारिता विभाग द्वारा शासित हैं। कृषि और सहकारिता विभाग को कीटनाशक अधिनियम के अधीन उपयोग के लिए रोक लगाए गए डीडीटी जैसे प्रतिबंधित कीटनाशकों के निर्माण एवं बिक्री के लिए राज्य सरकारों द्वारा मुक्त रूप से लाइसेंस जारी करने के संबंध कोई रिपोर्ट प्राप्त नही हुई है।

(ख) और (ग) उपरोक्त (क) के मद्देनजर प्रश्न नहीं उठता।

Health hazards of using DDT as insecticide

†*205. SHRI RAJIV PRATAP RUDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that inspite of a ban on insecticide chemicals like DDT, licences are being issued freely to companies on the pretext of use in Government departments;

(b) whether it is a fact that farmers are using them in their fields, whereby several diseases are being caused by consumption of food items grown therein; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) to (c) A statement is laid on the table of the House.

Statement

(a) All matters relating to production, usage, banning etc. of pesticides are governed by the Insecticides Act, which is administered by the Department of Agriculture and Cooperation. Department of Agriculture and Cooperation have not received any report regarding issue of licenses freely by the State Governments for manufacture and sale of banned insecticides such as DDT whose use has been restricted under the Insecticide Act.

(b) and (c) Does not arise in view of (a) above.

श्री राजीव प्रताप रूडी : सर, लगता है कि माननीय मंत्री जी ने आधे मन से जवाब बनवा कर हमें भेज दिया है। सर, यह डीडीटी के उपयोग का सवाल है। मैं सिर्फ इस ओर आपका ध्यान आकृष्ट करूंगा, क्योंकि समय का अभाव है। अगर पर्यावरण से शुरू किया जाए, तो देश में वुलचर्स की संख्या इस देश में लगभग समाप्त हो रही है और इसके पीछे सबसे बड़ा कारण डीडीटी है।

आज कृषि के क्षेत्र मे डीडीटी के उपयोग पर रोक लगा दी गई है, लेकिन बड़े पैमाने पर डीडीटी का उपयोग हो रहा है। मैं आपको बताना चाहूंगा कि भारत में प्रति व्यक्ति ...(**व्यवधान**)... मेरा सवाल यही है। मैं माननीय मंत्री जी से पूछना चाहता हूं कि क्या मंत्री जी को इस बात की जानकारी है कि अगर दुनिया में कहीं सबसे ज्यादा डीडीटी किसी के शरीर में जाती है, तो वह भारत है। हमारे यहां मानव के शरीर में 22.8 पार्ट्स पर मिलियन डीडीटी जा रही है, जब कि इसकी जापान और आस्ट्रेलिया से तुलना करें, तो वहां पर यह 4.3 है। मैं मंत्री जी से जानना चाहता हूं कि इतने बड़े पैमाने पर डीडीटी मानव के शरीर में जा रही है, क्या मंत्री जी को इस बात की जानकारी है? दूसरी बात मैं यह जानना चाहता हूं।

श्री सभापति : आप एक सवाल पूछिए, नहीं तो समय समाप्त हो जाएगा।

श्री राजीव प्रताप रूडी : इतने बड़े पैमाने पर डीडीटी का उपयोग कृषि क्षेत्र में हो रहा है और 10 हजार टन आज आपका उत्पादन है। कृषि क्षेत्र में इसका उपयोग न हो, जिससे कि मानव शरीर में प्रवेश करने वाले डीडीटी पर रोक लगाई जा सके। क्या माननीय मंत्री जी इसके बारे में कोई जवाब देना चाहेंगे?

SHRI SRIKANT JENA: Sir, I am absolutely sure, not a drop of DDT is being given to be used in agriculture, it is mandatory not to use DDT for agriculture; and we are a party to the Stockholm

† Original notice of the question was received in Hindi

Convention. The production of DDT is being done only by one factory, which is a PSU, that is, HIL, and it is being supplied only to Chief District Medical Officers on the advice of the Health Ministry for the eradication of Malaria and Kala Azar, Not a gram of DDT is being given for any other purpose. I repeat, not a single drop of DDT is being used in agriculture anywhere in the country.

MR. CHAIRMAN: Second supplementary, please.

SHRI RAJIV PRATAP RUDY: I completely contradict the Minister's statement that DDT is not being used for agriculture. This is a statement that is completely incorrect. Anyway, I would like to put another question to the hon. Minister. Is he aware of a research study conducted on lactating mothers, indicating that every new-born child in Delhi consumes 1.27 miligrams of DDT from every litre of milk consumed. Is the Minister aware of it and is he going to take a comprehensive action against the misuse of DDT in agicultural produce and other places, which is completely banned?

SHRI SRIKANT JENA: If we receive any complaint or information about leakage of DDT for any purpose other than the eradication of Malaria and Kala Azar, stringent action shall be taken.

MR. CHAIRMAN: Question Hour is over.

श्री रुद्रनारायण पाणि : सर, हिन्दी में जवाब नही आता है। सर, उधर लोक सभा में हिन्दी में जवाब देने के लिए बोला, तो वह पेपर में आ गया। ...**(व्यवधान)**...

श्री सभापति : क्वेश्चन ऑवर इज ओवर।

श्री रुद्रनारायण पाणि : सर, यह व्यवस्था का प्रश्न है।

श्री सभापति : प्लीज।

श्री रुद्रनारायण पाणि : हिन्दी का अनुवाद इसमें नहीं आता है। ...**(व्यवधान)**... Sir, we also want to hear what is being spoken in the House.

MR. CHAIRMAN: Please. Question hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Introducing of Pentavalent Vaccine for National Immunization Programme

*206. SHRI RAJEEV SHUKLA:
DR. T. SUBBARAMI REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to states:

(a) whether his Ministry has decided that a long pending proposal for introducing Pentavalent Vaccine in the National Immunization Programme will be considered soon;

(b) whether this plan has already been cleared by the Finance Ministry;

(c) whether his Ministry is looking at Vaccine's availability;

(d) whether his Ministry is also negotiating with World Bank to get some funds for the Scheme; and